## Annexure-6

Name of the corporate debtor: JEWEL GARMENTS PRIVATE LIMITED; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 01.10.2022
In accordance with Section 25(2) (e), IBC,2016
List of operational creditors (Employees)

	1	Sl. No.	
	-	authorised representative, if any	Name of
	u)	Name of employee	
	•	Date of receipt	Details of claim received
	<b>T</b>	Amount claimed (₹)	m received
	r	Amount of claim admitted (₹)	
	ľ	Nature of claim	Details of cl
	1	f Whether share in CoC, related party? if applicable	claim admitted
		% of voting share in CoC, if applicable	
	-	mount of ontingent claim	
	ı	any mutual dues, that may be set- off	Amount of
	1	Amount of claim under verification	
N. W.	RAM	Amount of claim not admitted	
17	-	Remarks, if any	

(Amount in₹)